

Sixteenth Loksabha

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Title: Introduction of the Women and Girl Child (Prevention of Atrocities) Bill, 2018.

DR. UDIT RAJ (NORTH WEST DELHI): Sir, I beg to move for leave to introduce a Bill to provide for stringent punishment to curb atrocities against girl child and women, rehabilitation measures for victims of atrocities and constitution of special courts to try cases of atrocities against women and girl child and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for stringent punishment to curb atrocities against girl child and women, rehabilitation measures for victims of atrocities and constitution of special courts to try cases of atrocities against women and girl child and for matters connected therewith or incidental thereto.”

DR. UDIT RAJ: I introduce** the Bill.

HON. CHAIRPERSON: Item No. 35. Shrimati Darshana Vikram Jardoshi – not present.

Item No. 36, Kumari Sushmita Dev – not present.

Item No. 37, Shri Rattan Lal Kataria – not present.

Item No. 38 – Shri B. Vinod Kumar.

15 37 hrs